

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/96/ 4617 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Prasanta Buragohain,
Presiding Officer,
Labour Court, Guwahati.

Dated Guwahati the 30th August, 2019.

Sub: Commuted leave.

Ref:- Your letter No LCG.11/2002-03/368 dtd. 26.08.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for commuted leave on medical ground for 29 (twenty nine) days w.e.f. 02.09.2019 to 30.09.2019, has been granted, subject to your submission of required medical certificate and leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Further, you are requested to hand over charge to the Presiding officer, Industrial Tribunal, Guwahati, before proceeding on leave.

Yours faithfully,

4620

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-66/96/ 4618 - /A, dated 30.8.19

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. The Presiding officer, Industrial Tribunal, Guwahati.
3. ✓ The Systems Analyst, Gauharti High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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